

1	2	3	4
11.	Chhattisgarh	4	Submergence of forest areas in catchments of the dams.
12.	Uttar Pradesh	3	-
13.	Gujarat	1	Decrease in forest cover in the State is due to private felling in the Tree Outside Forests areas.
14.	Chandigarh	0.22	-
TOTAL		866.22	

#### Projects for construction of ring road

787. SHRI DILIPBHAI PANDYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Union Government has received any project for construction of ring road around Gir Forests in the State of Gujarat; if so, the details thereof; and

(b) whether the said projects is being considered for approval by Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) The State Government of Gujarat had submitted a proposal for conservation of Asiatic Lion and construction of Ring Road around the Gir Protected Area System (Gir National Park and Gir, Paniya, Mitiyala and Girnar Sanctuaries) in 2009. Subsequently, after a high level meeting in the Ministry of Environment and Forests with the State Government officers, the State Government had submitted a revised proposal for Gir Protected Area System indicating details of Central and State funding for biodiversity conservation and infrastructure development for Rs. 262.36 crores. The revised proposal does not include construction of a Ring road around the Gir Protected Area System.

#### Funds under Green India Mission

788. DR. JANARDHAN WAGHMARE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government under the 'Green India Mission' scheme received funds/allocations during the last three years;

(b) if so, the details of the funds received for the scheme in the last three years, year-wise;

(c) to what extent the 'Green India Mission' achieved its targets to improve forest cover; and

(d) whether the audit of the funds utilization has been done, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) Yes, Sir. The 'Green India Mission' scheme was allocated Rs. 200 crores, under National Clean Energy Fund during 2011-12, Rs. 100 crores under plans during 2012-13 and Rs. 100 crores during 2013-14. Rs.49.95 crores were released out of allocation made under National Clean Energy Fund in year 2011-12 in respect of 21 States for preparatory activities to be undertaken under the Mission. These activities include identification of Landscapes, setting up of mission organization, awareness, micro-plan preparation, baseline survey, preparation of perspective plan of the landscape, and entry point activities etc. Rs. 100 crores each allocated under plan during 2012-13 and 2013-14 could not be utilized due to lack of Expenditure Finance Committee (EFC) and Cabinet Committee on Economic Affairs (CCEA) approvals. Recently, the EFC Committee under the Chair of Secretary, Department of Expenditure and Ministry of Finance has approved the Mission with proposed expenditure of Rs. 13000 crores during 12th plan and one year spillover in 13th Plan. The audit of the funds utilization has been done as per procedure laid down.

#### **Environmental clearance for KGS Aranmula International Airport**

789. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government has given final environmental clearance for the privately promoted KGS Aranmula International Airport in Kerala, if so, the details thereof;

(b) whether it is a fact that several local environmental organisations had raised objections against giving environmental clearance for the project; and